

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 20.01.2021  
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**  
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APPLICATION NUMBER : IA/257/2020  
PETITION NUMBER : CP/202/IB/2018  
NAME OF THE PETITIONER(S) : The Muthoot Finance Ltd  
NAME OF THE RESPONDENT(S) : Southern Investments Pvt Ltd  
UNDER SECTION : Sec 60(5) of IBC  
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**ORDER**

Due to paucity of time, the matter stands adjourned to **05.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS